

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:4111
ANSWERED ON:21.04.2010
SUPPLY OF COAL TO MAHAGENCO
Ahir Shri Hansraj Gangaram

Will the Minister of COAL be pleased to state:

- (a) whether the Western Coalfields Ltd. (WCL), a subsidiary of Coal India Limited has allotted coal to Mahagenco, a power generation company of the State without execution of an agreement;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether Central Electricity Authority has also lodged its protest against this irregularity of WCL;
- (d) if so, whether the Government is contemplating to interfere in the matter; and
- (e) if so, the details thereof and the action taken by the Government in the matter?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COAL (INDEPENDENT CHARGE) AND MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIPRAKASH JAISWAL)

- (a): No, Sir.
- (b): Does not arise, in view of reply given in respect of part (a) of this question.
- (c): No, Sir.
- (d) & (e): Does not arise, in view of reply given in respect of part (c) of this question.